

Manufacture of Scooters in Public Sector with Foreign Collaboration

4741. SHRI D. N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether Government have been able to choose a model/models for the scooter proposed to be manufactured in the public sector ;

(b) if so, the name of the country and firm which has provided the model ; and

(c) whether the team of collaboration with the firm have been finalised and if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a). Not yet, Sir.

(b) and (c). Do not arise.

Fall in Investment

4742. SHRI D. N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that the Chairman of India Investment Centre is reported to have stated that measures like the Monopolies and Patents Acts have tended to impede decisions and have created uncertainty and misgivings among entrepreneurs, both Indian and foreign ;

(b) whether there has been fall in investment from both these sections ; and

(c) how far they are relatable to the position at above ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) to (c). The speech delivered by the Chairman, Indian Investment Centre, at the Annual Meeting of the Indian Investment Centre on 19th November, 1970

has come to the notice of the Government. Government are, however, of the view that within the legal and policy framework at present obtaining in India, there is sufficient scope for investment both by Indian and foreign investors and that the climate for such investment is quite favourable. The new licensing policy was announced only a few months back and it is too early to assess its impact at this stage.

Expansion of Bhilai Steel Plant

4743. SHRI D. N. PATODIA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government are having a second thought over the question of expansion of the Bhilai Steel plant ;

(b) if so, the reasons therefor ; and

(c) whether it is due to any objection from the planning Commission and if so, the particulars thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL & HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) No, Sir.

(b) and (c). Do not arise.

Paper Mill in Kagaz Nagar (A P.)

4744. SHRI ESWARA REDDY : Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the Prime Minister has received a memorandum regarding the functioning of Paper Mill at Kagaz Nagar, district Adilabad (Andhra Pradesh) ;

(b) if so, the details thereof ; and

(c) the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA). (a) to (c). No memo-